

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CA No. 27/JPR/2021
CA No. 72/JPR/2021
IA(CA) No. 26/JPR/2023
IA(CA) No. 29/JPR/2024
CP No. 146(ND)2016
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Mohinder Kumar Setia and Anr.

...Petitioners

Versus

Satguru Buildwell Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
For the Respondent : Navneet Khera, Adv.

ORDER

List the matter on 21.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 02, 2024